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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, The District & Sessions Judge,
Baksa, Mushalpur

Dated Guwahati, the _____ December, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ/BAK/2021/6015 dated 14.12.2021

Sir,

With reference to the above, I am directed to inform you that, Smti Himakshi Thakuria Buragohain, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur has been allowed to withdraw her prayer for LTC for the current block period 2018-2021, which was already granted to her by this Hon'ble Court, to visit Goa.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6958 - 6961 /A, dated 20/12/21
Copy to :

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Himakshi Thakuria Buragohain, Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur with reference to her letter No. CJ/BAK/2021/313 dated 14.12.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information. with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

Self

REGISTRAR (VIGILANCE)